

NOTIFICATION No. 227 / 2012

I

The Government in G.O.Ms.No.431, Home (Courts.II) Department, dated 01.08.2011 have issued orders sanctioning the constitution of Special Court to conduct exclusive trial of Land Grabbing cases each at Theni in the cadre of Civil Judge along with other Special Courts to conduct exclusive trial of land grabbing cases in the cadre of Civil Judge in various Districts.

Thiru.D.Kaviarasan, newly appointed Civil Judge, who has been provisionally selected for appointment to the post of Civil Judge by direct recruitment and appointed to act temporarily as Civil Judge in the Tamil Nadu State Judicial Service in G.O.(4D) No.71, Home (Courts.I) Department, dated 10.09.2012 and now undergoing training at Tamil Nadu State Judicial Academy, Chennai is posted as Special Judicial Magistrate, Special Court for exclusive trial of Land Grabbing cases at Theni in the newly sanctioned Court.

II

Tmt S.Priya, Judicial Magistrate No.I, Kulithalai is transferred and posted as Judicial Magistrate, Arakkonam vice Thiru. Daniel Haridoss, transferred.

Thiru. Daniel Haridoss, Judicial Magistrate, Arakkonam is transferred and posted as XV Metropolitan Magistrate, George Town, Chennai in the existing vacancy.

To

1. Thiru.D.Kaviarasan, newly appointed Civil Judge.
2. Tmt.S.Priya, Judicial Magistrate No.I, Kulithalai.
3. Thiru.Daniel Haridoss, Judicial Magistrate, Arakkonam
4. The Judicial Magistrate No.I, Kulithalai.
5. The Judicial Magistrate, Arakkonam.
6. The XV Metropolitan Magistrate, George Town, Chennai.
7. The Principal Judge, City Civil Court, Chennai.
8. The Principal District Judge / District Judge, Theni / Karur / Vellore.
9. The Director, Tamil Nadu State Judicial Academy, Chennai.
10. The Chief Metropolitan Magistrate, Egmore, Chennai.
11. The Chief Judicial Magistrate, Theni / Karur / Vellore.
12. The Pay and Accounts Officer, High Court, Madras.
13. The Treasury Officer, Theni / Karur / Vellore.

Copy to:-

1. The Chief Secretary to Government, Secretariat, Chennai-9.
 2. The Secretary to Government, Home / Public / Labour and Employment / Revenue/ Law / Commercial Taxes Department, Secretariat, Chennai-9.
 3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
 4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
 5. The Registrar (Judicial), High Court, Madras.
 6. The Registrar (Vigilance), High Court, Madras. (12 copies).
 7. The Additional Registrar (Vigilance), High Court, Madras.
 8. The Registrar (Administration), High Court, Madras.
 9. The Registrar (Management), High Court, Madras.
 10. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
 11. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
 12. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
 13. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer, High Court, Madras.
 14. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
 15. The Technical Director, NIC, High Court, Madras.
 16. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
 17. The Record Keeper, A.D. Records, High Court, Madras.
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